

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 612
TO BE ANSWERED ON JULY 22, 2021
SALE OF CWG VILLAGE FLATS

NO. 612. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether Delhi Development Authority (DDA) has sold CWG Village Flats in Akshardham, New Delhi through e-auction, tendering, Registration of Flats to Public Sector Undertaking/Banks and individuals etc.;**
- (b) if so, the details of flats sold through different schemes; and**
- (c) whether some CWG Flats have also been sold to Members of Parliament under the scheme of Registration and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) Delhi Development Authority (DDA) sold/ disposed off CWG Village flats in Akshardham, New Delhi through the**

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mode of direct allotment and first come first serve basis to Central Government Departments, Banks, Public Sector Undertakings, etc., while the mode of tendering/ e-auction was adopted to sell flats to individuals/ companies/ firms.

(b) Details of flats sold through different schemes/ modes are as under:

S.No.	Mode of sale / Allotment	No. of Flats
1	Tendering	74
2	Through E-Auction	6
3	Allotted to Cabinet Secretariat	6
4	On 'First Come First Serve' Basis	121
	Total	207

(c) Total 9 (Nine) flats were sold/ allotted to individuals through tendering/ e-auction. Of these, only one flat has been sold to Hon'ble Member of Parliament (Rajya Sabha).
